

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2019/2024 BLAPL/1266/2024	SIBA ADI VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /136 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000026/2023
2	D-BLAPL/4260/2024 BLAPL/1267/2024	DHANESWAR BISWAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /300 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002847/2023
3	D-BLAPL/4348/2024 BLAPL/1268/2024	MAKASUDAN PODAR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000116/2023
4	D-BLAPL/4291/2024 BLAPL/1269/2024	MD. AFROZ AKHTAR @ PAPPU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /245 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000247/2023
5	D-BLAPL/4476/2024 BLAPL/1270/2024	SANDEEP SINGH VS STATE OF ODISHA	SUBRATA PANDA VS	BARBIL /244 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000741/2023
6	D-BLAPL/4602/2024 BLAPL/1271/2024	SHIBA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /46 /2022 A.D.J,PATNAGARH(Balangir) SC/0000028/2022
7	D-BLAPL/4583/2024 BLAPL/1272/2024	RAKESH KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000008/2024
8	D-BLAPL/4637/2024 BLAPL/1273/2024	MANOJ KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /201 /2022 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000076/2022
9	D-BLAPL/4675/2024 BLAPL/1274/2024	BALTU KUMAR SINGH VS STATE OF ODISHA	SANJIT MISHRA VS	BARBIL /244 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000741/2023
10	D-BLAPL/4181/2024 BLAPL/1275/2024	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /122 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000606/2023
11	D-BLAPL/4680/2024 BLAPL/1276/2024	SANKAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOVALLY UPD BHUBANESWAR /19 / JMFC, JATNI(Khordha) GR/0000042/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

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12	D-BLAPL/4700/2024 BLAPL/1277/2024	DILLIP KUMAR RAY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPURE SADAR /40 /2021 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000017/2021
13	D-BLAPL/4331/2024 BLAPL/1278/2024	BIJAY KUMAR MURMU VS STATE OF ODISHA	ASUTOSH ROUT VS	JHARPOKHARIA /12 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000058/2024
14	D-BLAPL/4763/2024 BLAPL/1279/2024	GUNDA @ RAKESH KUMAR LENKA VS STATE OF ODISHA	ALOK KUMAR KAR VS	LAXMISAGAR P.S. /50 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000046/2024
15	D-BLAPL/4648/2024 BLAPL/1280/2024	ISHWARA ADHIKARI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000006/2024
16	D-BLAPL/4180/2024 BLAPL/1281/2024	PARAMESWAR NAIK @ PARAMESWAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000005/2024
17	D-BLAPL/4236/2024 BLAPL/1282/2024	TUNA HARIJAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BORIGUMMA /199 /2022 JMFC, BORIGUMMA(Koraput) GR/0000370/2022
18	D-BLAPL/4122/2024 BLAPL/1283/2024	ABID VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATNAGARH /319 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001360/2023
19	D-BLAPL/4706/2024 BLAPL/1284/2024	CHITRASEN LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /115 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000622/2023
20	D-BLAPL/4718/2024 BLAPL/1285/2024	DHRAMU @ DHARMAPADA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /16 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000034/2024
21	D-BLAPL/4290/2024 BLAPL/1286/2024	BISWAJIT DAS @ GUDU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /145 /2023 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000068/2023
22	D-BLAPL/4737/2024 BLAPL/1287/2024	KANHEI BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BOUDH /21 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000018/2023
23	D-BLAPL/3766/2024	SILBASTER @ SYLVESTER MINZ	RUDRA NARAYAN PARIJA	KUTRA /58 /2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1288/2024	VS STATE OF ODISHA	VS	J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000259/2018
24	D-BLAPL/4794/2024 BLAPL/1289/2024	DHUSASAN NAIK @ DUSASAN NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar)
25	D-BLAPL/4253/2024 BLAPL/1290/2024	RADHASHYAM PAWAN VS STATE OF ODISHA	KASHINATH PATTANAİK VS	Spl/0000007/2024 / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
26	D-BLAPL/4800/2024 BLAPL/1291/2024	DILU @ DILLIP MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TR/0000064/2023 KANJIPANI /13 /2015 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
27	D-BLAPL/4828/2024 BLAPL/1292/2024	JAY PRAKASH RATHOUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000022/2016 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
28	D-BLAPL/4293/2024 BLAPL/1293/2024	DHRAMU @ DHARMAPADA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	2(A)CC/0000002/2024 REMUNA /3 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar)
29	D-BLAPL/4376/2024 BLAPL/1294/2024	PANCHU MALLICK VS STATE OF ODISHA	ASHOK DAS VS	CT/0000015/2024 GARBANDHA /88 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
30	D-BLAPL/2662/2024 BLAPL/1295/2024	CHANDRABHANU @ CHANDRAMANI BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	Spl/0000105/2023 BINJHARPUR /442 /2023 S.D.J.M.,JAJPUR(Jajapur)
31	D-BLAPL/3509/2024 BLAPL/1296/2024	RAJIB KUMAR SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CT/0002784/2023 DHENKANAL TOWN /893 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
32	D-BLAPL/4217/2024 BLAPL/1297/2024	RAMESH PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0001806/2023 / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
33	D-BLAPL/4218/2024 BLAPL/1298/2024	BALABHADRA BEHERA @ BALIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TR/0000006/2024 KHURDA MODEL /685 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
34	D-BLAPL/4361/2024 BLAPL/1299/2024	RAKESH CHOUDHARY VS STATE OF ODISHA	SIDHARTHA DAS VS	TR/0000110/2023 BARBİL /244 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBİL(Kendu

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

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35	D-BLAPL/4523/2024 BLAPL/1300/2024	STATE OF ODISHA PANKAJ NAYAK @ NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	GR/0000741/2023 KUTRA /9 /2020 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000039/2020
36	D-BLAPL/2758/2024 BLAPL/1301/2024	SUKLAL LAGURI @ DASA LAGURI VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	GHAGARBEDA /50 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000313/2023
37	D-BLAPL/4591/2024 BLAPL/1302/2024	SANGHRAM SINGH@ BUDHIA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /19 / JMFC, JATNI(Khordha) GR/0000042/2024
38	D-BLAPL/4698/2024 BLAPL/1303/2024	MANTU BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	JASHIPUR /77 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj Sp/0000044/2022
39	D-BLAPL/3550/2024 BLAPL/1304/2024	ALEKHA CHANDRA JENA @ ALEKHA KUMAR JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI /256 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur CT/0000234/2023
40	D-BLAPL/3990/2024 BLAPL/1305/2024	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KAMAKHYANAGAR /388 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000743/2023
41	D-BLAPL/3836/2024 BLAPL/1306/2024	AHULA SANTOSH VS STATE OF ODISHA	SRINIBAS SAHOO VS	BALICHANDRAPUR /2 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000033/2024
42	D-BLAPL/4225/2024 BLAPL/1307/2024	MANOJ PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000012/2024
43	D-CMP/6180/2024 CMP/123/2024	RAMARANI PAL VS SUDHANSU SEKHAR PAL	BIBEKANANDA BHUYAN VS	// 2ND ADDL.DIST.JUDGE,BARIPADA(May Fao/0000026/2016
44	D-CMP/6805/2024 CMP/124/2024	PRASANT KUMAR SAHU VS PRAFULLA KUMAR PADHI	SANJAY KUMAR PRADHAN VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam EP/0000001/2018
45	D-CMP/6810/2024 CMP/125/2024	PRASANT KUMAR SAHU VS PRAFULLA KUMAR PADHI	SANJAY KUMAR PRADHAN VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam EP/0000001/2018

ORISSA HIGH COURT

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46	D-CMP/6928/2024 CMP/126/2024	PADMABATI PRADHAN VS HARIHARA MOHANTA	ABHISHEK DASH VS	// ADDL CIVIL JUDGE(SD), BARIPADA(M CS/0000102/2020
47	D-CONTC/4132/2024 CONTC/1014/2024	DEBASISH NANDI VS PRADEEP KUMAR NAG, DISTRICT EDUCATION OFFICER, NABARANGPUR	MANOJ KUMAR MOHANTY VS	// () //
48	D-CONTC/4589/2024 CONTC/1015/2024	MAGUNI SAHOO VS NIKHIL PAVAN KALYAN, I.A.S	ADV. VS	// () //
49	D-CONTC/4722/2024 CONTC/1016/2024	BISWESH KUMAR SAHU VS KUNDAN SINGH NAIK, SUPERINTENDING ENGINEER, SAMBALPUR	ADV. VS	// () //
50	D-CONTC/6426/2024 CONTC/1017/2024	DHANIRAM SOREN VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// () //
51	D-CONTC/6650/2024 CONTC/1018/2024	MAHADEB PANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
52	D-CONTC/6648/2024 CONTC/1019/2024	BIMAL KUMAR NANDI VS ASWATHYY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// () //
53	D-CONTC/6652/2024 CONTC/1020/2024	DHRUBA CHARAN MOHANTA VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// () //
54	D-CONTC/6545/2024 CONTC/1021/2024	BHASKAR CHANDRA UPADHAYA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
55	D-CONTC/6683/2024 CONTC/1022/2024	ASHOK KUMAR DAS VS CHANCHAL RANA, I.A.S.	ADV. VS	// () //
56	D-CONTC/6657/2024 CONTC/1023/2024	JAGANNATH DAS VS ASWATHY S., I.A.S.	ADV. VS	// () //
57	D-CONTC/6530/2024	ASHOK KUMAR DAS	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

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	CONTC/1024/2024	VS	VS	0
		ANU GARG, I.A.S.		//
58	D-CONTC/5644/2024	BIKRAM SAHU	ADV.	//
	CONTC/1025/2024	VS	VS	0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.		//
59	D-CONTC/6326/2024	BASANTA KUMAR BEHERA	ADV.	//
	CONTC/1026/2024	VS	VS	0
		USHA PADHI, I.A.S.		//
60	D-CONTC/4511/2024	BIDYUT BHUSAN KAR	ADV.	//
	CONTC/1027/2024	VS	VS	0
		BIBHASA RANJAN PANIGRAHI, TAHASILDAR, KHURDA		//
61	D-CONTC/3089/2024	KISHOR CHANDRA SAHOO @ KISHORI MOHAN SAHOO	SAHIL SOVAN SWAIN	//
	CONTC/1028/2024	VS	VS	0
		SUSANTA KUMAR SUTAR,TAHASILDAR,CHANDABALI,BHADRAK		//
62	D-CONTC/3739/2024	SANAT KUMAR BEHERA	ADV.	//
	CONTC/1029/2024	VS	VS	0
		ROOPA ROSHAN SAHOO,I.A.S.		//
63	D-CONTC/4139/2024	JAYANTI DAS	ADV.	//
	CONTC/1030/2024	VS	VS	0
		MD.SADIM KALAM, DIRECTOR OF FISHERIES, ODISHA		//
64	D-CONTC/4964/2024	ARUN KUMAR MOHARANA	JYOTIRMAY GUPTA	//
	CONTC/1031/2024	VS	VS	0
		S.ASWASTHI,COMMISSIONER CUM SECY., S. AND M. EDUCATION		//
65	D-CONTC/5636/2024	PRAKASH CHANDRA NANDA	ADV.	//
	CONTC/1032/2024	VS	VS	0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.		//
66	D-CONTC/5610/2024	PRATIMA MANTRY	adv.	//
	CONTC/1033/2024	VS	VS	0
		NARAHARI SETHI, OAS		//
67	D-CONTC/4718/2024	GITANJALI MOHANTY	AMBIKA PRASAD RAY	//
	CONTC/1034/2024	VS	VS	0
		ANU GARG, I.A.S.		//
68	D-CONTC/6771/2024	GOUTAM NAYAK	TRILOCHAN NANDA	//
	CONTC/1035/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

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69	D-CONTC/7248/2024 CONTC/1036/2024	RANJAN KUMAR DAS, R.D.C., SOUTHERN DIVN., ODISHA, BERHAPUR UMAKANTA MOHAPATRA VS NIRANJAN BEHERA, D.E.O.,JAGATSINGHPUR	D.N.RATH VS	// // ()
70	D-CONTC/6519/2024 CONTC/1037/2024	PITAMBAR BISWAL VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// // ()
71	D-CONTC/6526/2024 CONTC/1038/2024	KRISHNA CHANDRA PRADHAN VS ARABINDA MOHANTY, DIVISIONAL FOREST OFFICER, RAIRAKHOL	ADV. VS	// // ()
72	D-CONTC/6522/2024 CONTC/1039/2024	SIRISH CHANDRA SAHU VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// // ()
73	D-CONTC/6642/2024 CONTC/1040/2024	ANUPAMA MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// // ()
74	D-CONTC/6643/2024 CONTC/1041/2024	BHUGDEV BHOI VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// // ()
75	D-CONTC/6151/2024 CONTC/1042/2024	RABINDRANATH NANDA VS ASWATHNY S., SECY. S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// // ()
76	D-CONTC/6150/2024 CONTC/1043/2024	BALARAM PARIDA VS ASWATHY S.,SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// // ()
77	D-CONTC/5282/2024 CONTC/1044/2024	GANGA NARAYAN DASH VS ASWATHI S, I.A.S.	ADV. VS	// // ()
78	D-CONTC/6018/2024 CONTC/1045/2024	SUMIT RANJAN SAHOO VS SUSANTA KUMAR DASH, I.A.S.	NIHAL RATH VS	// // ()
79	D-CONTC/4868/2024 CONTC/1046/2024	MAMATA MANJARI JENA VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

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80	D-CONTC/4865/2024 CONTC/1047/2024	KAMALAKSHI SWAIN VS ASWATHI S, I.A.S.	ADV. VS	// () //
81	D-CRLA/4536/2024 CRLA/127/2024	ANANDA CHANDRA SAHU VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	SAMBALPUR VIGILANCE /51 /2008 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR CT/0000021/2009
82	D-CRLA/2479/2024 CRLA/128/2024	GOPAL YADAV@GOPAL KUMAR YADAV VS STATE OF ODISHA	GEETANJALI MAJHI VS	JHARSUGUDA /772 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000017/2020
83	D-CRLA/772/2024 CRLA/129/2024	HAREKRISHNA MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NIALI /94 /2015 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000034/2015
84	D-CRLMA/3653/2024 CRLMA/28/2024	KHAGESWAR @ KHAGA JENA VS STATE OF ODISHA	ADV. VS	MANGALPUR /62 /2009 () //
85	D-CRLMA/3655/2024 CRLMA/29/2024	SK.FIROZ VS STATE OF ORISSA	ADV. VS	BINJHARPUR /9 /2016 () //
86	D-CRLMC/1547/2024 CRLMC/429/2024	MANAS RANJAN SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /129 /2020 ASST.SESSION JUDGE, KHANDAPADA ST/0000016/2022
87	D-CRLMC/3859/2024 CRLMC/430/2024	NANDA@TOFAN DALEI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /267 /2013 J.M.F.C.,PIPLI(Puri) GR/0000409/2013
88	D-CRLMC/3496/2024 CRLMC/431/2024	ANJAN KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000084/2022
89	D-CRLMC/3930/2024 CRLMC/432/2024	DINABANDHU JENA VS STATE OF ODISHA	SASMITA NANDA VS	INDUSTRIAL,NISA /143 /2015 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000068/2021
90	D-CRLMC/4223/2024 CRLMC/433/2024	AMULYA KUMAR SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000305/2016
91	D-CRLMC/4641/2024	SANTOSH RAJU	SARBESWAR SAHOO	DAMANJODI /24 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/434/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0000225/2021
92	D-CRLMC/4468/2024 CRLMC/435/2024	BISHNU CHARAN BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /201 /2022 C.J.M.,DHENKANAL(Dhenkanal) CT/0000005/2023
93	D-CRLMC/4092/2024 CRLMC/436/2024	RANJAN ROULA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	INDUSTRIAL,NISA /184 /2011 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000099/2013
94	D-CRLMC/3909/2024 CRLMC/437/2024	SAMARENDRA DWIVEDI VS STATE OF ODISHA	RAMAKANTA PANDA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003775/2018
95	D-CRLMC/4353/2024 CRLMC/438/2024	SUBASH PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) ICC/0000176/2022
96	D-CRLMC/4940/2024 CRLMC/439/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /85 /2016 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001644/2016
97	D-CRLMC/4830/2024 CRLMC/440/2024	ANSUMAN SAHOO VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	BADAGODA P.S. /356 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000612/2023
98	D-CRLMC/4972/2024 CRLMC/441/2024	ASIAN PACIFIC SHIPPING COMPANY LTD.(OWNER) VS UNION OF INDIA	SOUMYAJYOTI BISWAL VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CRMC/0000002/2024
99	D-CRLMC/5127/2024 CRLMC/442/2024	DURJYADHANA ANKUDI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /68 /2019 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) CT/0000096/2019
100	D-CRLMP/4695/2024 CRLMP/224/2024	OLIVE RASHMI KULLU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 (//
101	D-CRLMP/4297/2024 CRLMP/225/2024	JAGA @ KHAGESWAR BEHERA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	//0 (//
102	D-CRLMP/3759/2024 CRLMP/226/2024	GIRISH CHANDRA SAHOO VS	PRASANT KUMAR SAHOO VS	//0 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/1347/2024 CRLMP/227/2024	STATE OF ODISHA ASHOK KUMAR RATH VS	SIDHARTH PRASAD DAS VS	// //0 ()
104	D-CRLMP/4950/2024 CRLMP/228/2024	STATE OF ODISHA PRASANT @ PRASHANT KUMAR SARANGI VS	PULAKESH MOHANTY VS	// KHETRARAJPUR /66 /2020 ()
105	D-CRLMP/4604/2024 CRLMP/229/2024	STATE OF ODISHA TUMBANATH PANDA VS	SIDHARTH PRASAD DAS VS	// // ()
106	D-CRLMP/3195/2024 CRLMP/230/2024	STATE OF ODISHA NILAMADHABA CHARANA DAS VS	SIDHARTH PRASAD DAS VS	// //0 ()
107	D-CRLMP/4963/2024 CRLMP/231/2024	STATE OF ODISHA PRAMILA BEHERA VS	BISHNU PRASAD PRADHAN VS	// BADAGODA P.S. /56 /2024 ()
108	D-CRLREV/2362/2024 CRLREV/65/2024	STATE OF ODISHA KANHA NAIK VS	LALITENDU BHUYAN VS	// CHAMPUA /144 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujh Spl/000010/2023
109	D-FAO/6731/2024 FAO/40/2024	STATE OF ODISHA SWADESH SAHU VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000286/2013
110	D-FAO/6732/2024 FAO/41/2024	UNION OF INDIA SAPANI PURTY VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000036/2023
111	D-FAO/6719/2024 FAO/42/2024	UNION OF INDIA SUBASH CHANDRA DAS VS	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000033/2018
112	D-JCRLA/5084/2024 JCRLA/21/2024	RATNAKAR TARAI ALOK DAS VS	ADV. VS	SIMULIA /241 /2016 DISTRICT & SESSIONS JUDGE,BALASO ST/0000049/2017
113	D-JCRLA/5085/2024 JCRLA/22/2024	STATE OF ODISHA BABU@KISHORE CHANDRA NAYAK VS	ADV. VS	NILGIRI /123 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Bales Spl/0000161/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-JCRLA/5088/2024 JCRLA/23/2024	BABU@KISHORE CHANDRA NAYAK VS STATE OF ODISHA	ADV VS	NILGIRI /122 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000162/2019
115	D-MATA/2706/2024 MATA/50/2024	BRAJAKISHORE MAJHI VS MALATI HANSDA	TUSAR KANTI PRAHARAJ VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000139/2017
116	D-RPFAM/5508/2024 RPFAM/32/2024	MD.ZAKIR HUSSAIN VS NASHIMA BIBI	SHAIK ABDUL NAYEEM VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000213/2019
117	D-RPFAM/6837/2024 RPFAM/33/2024	RANJAN SINGH VS SWARNALATA BARIK	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CMC/0000435/2020
118	D-RPFAM/5538/2024 RPFAM/34/2024	GAURANGA KUMAR PADHY VS SRIPURNA PADHI	SAMARENDRA MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000126/2020
119	D-RSA/6980/2024 RSA/30/2024	RAMA MISHRA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000099/2009
120	D-RSA/6791/2024 RSA/31/2024	SURYA NARAYAN NAYAK VS ORISSA STATE HOUSING BOARD,BBSR	AMIT PRASAD BOSE VS	// 3RD ADJ BHUBANESWAR(Khordha) RFA/0000049/2011
121	D-RSA/6813/2024 RSA/32/2024	SIMANCHALA PATRO VS SURESH CHANDRA PATRO	SANJAY KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000030/2023
122	D-RSA/1546/2024 RSA/33/2024	RATAN KUMAR DAS VS STATE OF ORISSA	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000008/2008
123	D-RSA/6804/2024 RSA/34/2024	BIJAYA CHANRA MOHANTY VS AMBERESH MOHANTY	SANJAY KUMAR PRADHAN VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000050/2023
124	D-RVWPET/5496/2024 RVWPET/19/2024	PRASANT KUMAR PANDA VS ANNAPURNA PANDA	ADV. VS	// () //
125	D-TRP(C)/6781/2024	PUJASHREE SATPATHY	RAMAKANTA PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/40/2024	VS	VS	CIVIL JUDGE (SD),UDALA(Mayurbhanj)
126	D-TRP(C)/6253/2024	DIBYA SUNDAR NANDA		Mat/0000040/2023
	TRP(C)/41/2024	GAYATRI SAHOO@LIPINA	SUBASH CHANDRA RATH	//
		VS	VS	JUDGE FAMILY COURT,BHUBANESWA
127	D-TRP(C)/6962/2024	MANORANJAN DAS		CP/0000552/2023
	TRP(C)/42/2024	JAYALALITA SWAIN	SAUMYA RANJAN PRADHAN	//
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		SANDEEP MALLICK		CP/0000357/2023
128	D-WA/6773/2024	SUPRAVARANI PRADHAN	SRI BIJAYA KUMAR PATTANAIAK	//
	WA/184/2024	VS	VS	()
		STATE OF ODISHA		//
129	D-WA/6677/2024	DR. AIKADASI @ AKADASI PRADHAN	NIHAL RATH	//
	WA/185/2024	VS	VS	()
		PRINCIPAL SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.		//
130	D-WA/6488/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//
	WA/186/2024	VS	VS	()
		DAMBARUDHAR MAHANTA		//
131	D-WA/1859/2024	STATE OF ODISHA	AJODHYA RANJAN DAS, A.G.A.	//
	WA/187/2024	VS	VS	()
		PRAFULLA KUMAR BEHERA		//
132	D-WA/6133/2024	SUBHALAXMI DASH	JITENDRA KUMAR MISHRA (2)	//
	WA/188/2024	VS	VS	()
		KAMALAKANTA BHOLA		//
133	D-WA/7252/2024	SUBHALAXMI SAMANATARY	RABI NARAYAN BEHERA	//
	WA/189/2024	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/6539/2024	BIKASH PANIGRAHI	SURYAKANTA DASMOHAPATRA	//
	WP(C)/3551/2024	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/5420/2024	SANJAYA KUMAR BARIKI	SHAKTIDHARA MISHRA	//
	WP(C)/3552/2024	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/6513/2024	CHITTARANJAN GIRI	LAXMINARAYAN PATEL	//
	WP(C)/3553/2024	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/5227/2024 WP(C)/3554/2024	STATE OF ODISHA SUSILA MAHARANA VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
138	D-WP(C)/6073/2024 WP(C)/3555/2024	STATE OF ODISHA SUSANTA MOHAPATRA VS	RAMESH CHANDRA OJHA VS	// // 0
139	D-WP(C)/4656/2024 WP(C)/3556/2024	STATE OF ODISHA BDA KARMACHARI UNITED OF BDA EMPLOYEES UNION, BBSR VS	KARUNAKAR NAYAK VS	// // 0
140	D-WP(C)/6079/2024 WP(C)/3557/2024	STATE OF ODISHA SUSANTA MOHAPATRA VS	RAMESH CHANDRA OJHA VS	// // 0
141	D-WP(C)/6201/2024 WP(C)/3558/2024	STATE OF ODISHA MANASA RANJAN SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0
142	D-WP(C)/6081/2024 WP(C)/3559/2024	STATE OF ODISHA SUSANTA MOHAPATRA VS	RAMESH CHANDRA OJHA VS	// // 0
143	D-WP(C)/6258/2024 WP(C)/3560/2024	STATE OF ODISHA SUDHAMANI RAIKA VS	ER. DEBASHISHA HOTA VS	// // 0
144	D-WP(C)/1369/2024 WP(C)/3561/2024	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH NIHARJAN BIBI VS	SUBASH CHANDRA SATAPATHY VS	// // 0
145	D-WP(C)/5682/2024 WP(C)/3562/2024	STATE OF ODISHA BHAGABAN NAYAK VS	RAMESH CHANDRA OJHA VS	// // 0
146	D-WP(C)/3458/2024 WP(C)/3563/2024	STATE OF ODISHA GOPI CHANDA MURMU VS	SURYAKANTA DWIBEDI VS	// // 0
147	D-WP(C)/5687/2024 WP(C)/3564/2024	UNION OF INDIA BANALATA DHAL VS	RAMESH CHANDRA OJHA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/6624/2024 WP(C)/3565/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
149	D-WP(C)/6527/2024 WP(C)/3566/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
150	D-WP(C)/6628/2024 WP(C)/3567/2024	BIJAYA KUMAR PANDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
151	D-WP(C)/5697/2024 WP(C)/3568/2024	MANORANJAN JAYASINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
152	D-WP(C)/6559/2024 WP(C)/3569/2024	MAHESH KUMAR PADHY @ PADHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
153	D-WP(C)/5982/2024 WP(C)/3570/2024	M/S PARADEEP PHOSPHATES LTD., BBSR VS PRESIDING OFFICER, LABOUR COURT, BBSR	NARENDRA KISHORE MISHRA VS	// 0 //
154	D-WP(C)/6090/2024 WP(C)/3571/2024	BISHNU CHARAN SAHOO VS THE LAND REFORMS COMMNR.-CUM-COMMNR., C AND S, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
155	D-WP(C)/6755/2024 WP(C)/3572/2024	SAILENDRA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
156	D-WP(C)/3027/2024 WP(C)/3573/2024	SWADHIN KUMAR SAHOO VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
157	D-WP(C)/6199/2024 WP(C)/3574/2024	BHAGABAT PRASAD MURMU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
158	D-WP(C)/6204/2024 WP(C)/3575/2024	GURUPADARBINDA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
159	D-WP(C)/6206/2024	YASHOBANTA MOHANTA	SUBHADUTTA ROUSTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3576/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/6210/2024 WP(C)/3577/2024	SUNANDA PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
161	D-WP(C)/6441/2024 WP(C)/3578/2024	BHUDHARAM MUNDA VS STATE OF ODISHA	SATYAM DAS PATTANAIAK VS	// 0 //
162	D-WP(C)/6989/2024 WP(C)/3579/2024	BARNABA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
163	D-WP(C)/6855/2024 WP(C)/3580/2024	SUNIL KUMAR BHOI VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
164	D-WP(C)/6564/2024 WP(C)/3581/2024	ISWAR NAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
165	D-WP(C)/7235/2024 WP(C)/3582/2024	BISWAKARAM SUBHANSU CHANDRASEKHAR @ B.S. CHANDRASEKHAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
166	D-WP(C)/6569/2024 WP(C)/3583/2024	BICHHED PARIDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
167	D-WP(C)/6818/2024 WP(C)/3584/2024	KANDARPA MAJHI VS D.G. AND I.G. OF POLICE, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
168	D-WP(C)/6696/2024 WP(C)/3585/2024	M/S. BHABANI SECURITY AGENCY, BHADRAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
169	D-WP(C)/6965/2024 WP(C)/3586/2024	GOPABANDHU DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
170	D-WP(C)/6571/2024 WP(C)/3587/2024	SWARNALATA BARIK VS	SIDHARTH PRASAD DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/7178/2024 WP(C)/3588/2024	STATE OF ODISHA LAXMI PRUSTY VS	MANAS PATI VS	// // 0
172	D-WP(C)/7176/2024 WP(C)/3589/2024	STATE OF ORISSA SARBESWAR NAYAK VS	MANAS PATI VS	// // 0
173	D-WP(C)/6563/2024 WP(C)/3590/2024	STATE OF ORISSA UTTAM NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
174	D-WP(C)/6570/2024 WP(C)/3591/2024	STATE OF ODISHA CHHABIRANI PARIDA VS	SIDHARTH PRASAD DAS VS	// // 0
175	D-WP(C)/6568/2024 WP(C)/3592/2024	STATE OF ODISHA DHOBA PARIDA VS	SIDHARTH PRASAD DAS VS	// // 0
176	D-WP(C)/5324/2024 WP(C)/3593/2024	STATE OF ODISHA GEETA RANI NAYAK VS	RAMESH CHANDRA NAYAK VS	// // 0
177	D-WP(C)/6554/2024 WP(C)/3594/2024	STATE OF ODISHA GOBINDA CHANDRA NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
178	D-WP(C)/6573/2024 WP(C)/3595/2024	STATE OF ODISHA SUMATI PATASANI VS	SIDHARTH PRASAD DAS VS	// // 0
179	D-WP(C)/5924/2024 WP(C)/3596/2024	STATE OF ODISHA TANAYA KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
180	D-WP(C)/6553/2024 WP(C)/3597/2024	STATE OF ODISHA KUNI SAHU VS	SIDHARTH PRASAD DAS VS	// // 0
181	D-WP(C)/5787/2024 WP(C)/3598/2024	STATE OF ODISHA SAILESH KUMAR BHATTA VS	PRAFULLA CHANDRA DAS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6572/2024 WP(C)/3599/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
183	D-WP(C)/1410/2024 WP(C)/3600/2024	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
184	D-WP(C)/5494/2024 WP(C)/3601/2024	RAMESWAR PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
185	D-WP(C)/6567/2024 WP(C)/3602/2024	RANJITA BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
186	D-WP(C)/5790/2024 WP(C)/3603/2024	ACHYUTANANDA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
187	D-WP(C)/5277/2024 WP(C)/3604/2024	CHAKRADHARA SAHA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
188	D-WP(C)/5794/2024 WP(C)/3605/2024	KESHAB CHANDRA DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
189	D-WP(C)/6121/2024 WP(C)/3606/2024	RAMAKANTA PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
190	D-WP(C)/3898/2024 WP(C)/3607/2024	HARI KRUSHNA CHOUDHURY VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
191	D-WP(C)/5676/2024 WP(C)/3608/2024	IQUBAL ALI KHAN VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD., KALAHANDI	SISIR DAS VS	// 0 //
192	D-WP(C)/4653/2024 WP(C)/3609/2024	ANJANA KUMARI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
193	D-WP(C)/6039/2024	PRAFULLA KUMAR ROUL	SATYAJIT MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3610/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/2560/2024 WP(C)/3611/2024	PRADIPTA KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
195	D-WP(C)/5274/2024 WP(C)/3612/2024	NAYANA JENA VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
196	D-WP(C)/6497/2024 WP(C)/3613/2024	M/S RAMESWAR AGRO FOODS, BALASORE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
197	D-WP(C)/6758/2024 WP(C)/3614/2024	ANITA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
198	D-WP(C)/7003/2024 WP(C)/3615/2024	BIJAY PATRO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
199	D-WP(C)/7065/2024 WP(C)/3616/2024	BISWA BHUSAN SAMANT VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
200	D-WP(C)/5285/2024 WP(C)/3617/2024	BHOLANATH DHANGADA MAJHI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
201	D-WP(C)/2024/2024 WP(C)/3618/2024	KSHIROD KUMAR MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/7289/2024 WP(C)/3619/2024	CHINTAMANI PUHAN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
203	D-WP(C)/6803/2024 WP(C)/3620/2024	M/S. SRI DADI MAA CONSULTANT AND CONTRACT MANAGEMENT, BBSR VS CHIEF COMMNR. OF CT AND GST, CUTTACK	AJIT KUMAR ROY VS	// 0 //
204	D-WP(C)/4840/2024 WP(C)/3621/2024	AKSHAYA KUMAR JENA VS	AJAY KUMAR TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7044/2024 WP(C)/3622/2024	STATE OF ODISHA BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, JHARSUGUDA VS THE COLLECTOR, JHARSUGUDA	SUDEEPTA KUMAR SINGH VS	// // 0 //
206	D-WP(C)/6913/2024 WP(C)/3623/2024	CHAKRADHARA BEHERA VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
207	D-WP(C)/6566/2024 WP(C)/3624/2024	DINABANDHU PATASANI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
208	D-WP(C)/6957/2024 WP(C)/3625/2024	ANUSAYA SAHOO @ SAHU VS ALAKA PANDA	UPENDRA KUMAR SAMAL VS	// 0 //
209	D-WP(C)/5360/2024 WP(C)/3626/2024	M/S. JOHARIMAL HIGH SCHOOL, CUTTACK VS THE INCOME TAX OFFICER, CUTTACK	BIJAY PANDA VS	// 0 //
210	D-WP(C)/5283/2024 WP(C)/3627/2024	SALIL RANJAN SIKDAR VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
211	D-WP(C)/6594/2024 WP(C)/3628/2024	ANJAN PATNAIK VS TPCODL, BBSR	BIBHU PRASAD DAS VS	// 0 //
212	D-WP(C)/4958/2024 WP(C)/3629/2024	HARAMANI SUTAR VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
213	D-WP(C)/7317/2024 WP(C)/3630/2024	DURJODHAN NAYAK VS THE TAHASILDAR, BONTH	MD. GOLAM MADANI VS	// 0 //
214	D-WP(C)/6433/2024 WP(C)/3631/2024	ASHWINI KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
215	D-WP(C)/6933/2024 WP(C)/3632/2024	SOUBHAGYA KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/7194/2024 WP(C)/3633/2024	LIAKAT ALI KHAN VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/7190/2024 WP(C)/3634/2024	NIKUNJA BIHARI PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	D-WP(C)/5988/2024 WP(C)/3635/2024	M/S. CHINMAYA KHUNTIA, JAGATSINGHPUR VS JOINT COMMISSIONER OF ST (APPEAL), CUTTACK-II	ITISHREE TRIPATHY VS	// 0 //
219	D-WP(C)/5860/2024 WP(C)/3636/2024	SUNANDA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
220	D-WP(C)/7189/2024 WP(C)/3637/2024	M/S MAA TARINI CRANE SERVICE, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/5865/2024 WP(C)/3638/2024	SRIBATSA KUMAR RANA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
222	D-WP(C)/7188/2024 WP(C)/3639/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	D-WP(C)/6325/2024 WP(C)/3640/2024	BHAGYALATA GOUDA VS THE STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
224	D-WP(C)/7185/2024 WP(C)/3641/2024	CHITTARANJAN BHOI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	D-WP(C)/6402/2024 WP(C)/3642/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
226	D-WP(C)/5868/2024 WP(C)/3643/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
227	D-WP(C)/7183/2024	SUBHRA RANJAN PATRA	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3644/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6910/2024 WP(C)/3645/2024	TRAILAKYA NATH DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/6574/2024 WP(C)/3646/2024	HIRABATI MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
230	D-WP(C)/6510/2024 WP(C)/3647/2024	LAJPAT RAI MAKKAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
231	D-WP(C)/6895/2024 WP(C)/3648/2024	BHARAT CH. NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
232	D-WP(C)/6865/2024 WP(C)/3649/2024	KANYA KUMARI SAHOO VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
233	D-WP(C)/4914/2024 WP(C)/3650/2024	SUSANT KUMAR SAHU VS MAURI DHARMA RAO	ASHOK KUMAR PRADHAN VS	// 0 //
234	D-WP(C)/6586/2024 WP(C)/3651/2024	LAMBODAR SATPATHY VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
235	D-WP(C)/6867/2024 WP(C)/3652/2024	ANASTASIA BARLA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
236	D-WP(C)/6964/2024 WP(C)/3653/2024	PURNA CHANDRA MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
237	D-WP(C)/4915/2024 WP(C)/3654/2024	RADHAMANI PADHI VS ISWAR PRADHAN	ASHOK KUMAR PRADHAN VS	// 0 //
238	D-WP(C)/6782/2024 WP(C)/3655/2024	VANA SURAKHYA SAMITI, GANJAM VS	GOPINATH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/6581/2024 WP(C)/3656/2024	STATE OF ODISHA ASUTOSH DEY VS	PRADEEP KUMAR MISHRA VS	// // 0
240	D-WP(C)/6503/2024 WP(C)/3657/2024	STATE OF ODISHA SUBHAM KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // 0
241	D-WP(C)/5099/2024 WP(C)/3658/2024	STATE OF ODISHA CHITTARANJAN SINGH VS	DURGA PRASANNA MISHRA VS	// // 0
242	D-WP(C)/5449/2024 WP(C)/3659/2024	STATE OF ODISHA SUJATA DASH VS	PRAVAT KUMAR NAYAK VS	// // 0
243	D-WP(C)/5629/2024 WP(C)/3660/2024	STATE OF ODISHA SRI SAI KUTIRA FOUNDATION TRUST, CUTTACK VS	UMESH CHANDRA PATNAIK VS	// // 0
244	D-WP(C)/5534/2024 WP(C)/3661/2024	THE COMMISSIONER OF ENDOWMENT, BBSR SANTOSH KUMAR PALLAI VS	MAHENDRA KUMAR PRADHAN VS	// // 0
245	D-WP(C)/5552/2024 WP(C)/3662/2024	COLLECTOR-CUM-DM, BHADRAK SURESH KUMAR SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// // 0
246	D-WP(C)/5850/2024 WP(C)/3663/2024	STATE OF ODISHA BINAPANI MOHAPATRA VS	GOPINATH SETHI VS	// // 0
247	D-WP(C)/5854/2024 WP(C)/3664/2024	STATE OF ODISHA CHIRANMAYEE BISWAL VS	GOPINATH SETHI VS	// // 0
248	D-WP(C)/5851/2024 WP(C)/3665/2024	STATE OF ODISHA BIJAYA KUMAR RATH VS	GOPINATH SETHI VS	// // 0
249	D-WP(C)/5857/2024 WP(C)/3666/2024	STATE OF ODISHA SWAGATA MISHRA VS	GOPINATH SETHI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/5844/2024 WP(C)/3667/2024	SARAT CHANDRA ROUT VS STATE OF ODISHA	GOPINATH SETHI VS	// () //
251	D-WPCRL/4982/2024 WPCRL/10/2024	KULSEN BIBI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
252	D-WPCRL/5183/2024 WPCRL/11/2024	JAYANTA MAITY VS STATE OF ODISHA	RAJJEET ROY VS	//0 () //
253	D-ABLAPL/2935/2024 ABLAPL/1733/2024	TAPAS SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /269 /2023 () //
254	D-ABLAPL/2990/2024 ABLAPL/1734/2024	RINA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /21 /2024 () //
255	D-ABLAPL/3818/2024 ABLAPL/1735/2024	NILISHA KASHYAP VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	BARI /72 /2024 () //
256	D-ABLAPL/3819/2024 ABLAPL/1736/2024	RANJIT SASMAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	MADHUPATNA /5 /2024 () //
257	D-ABLAPL/3838/2024 ABLAPL/1737/2024	AMIT BARADA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /263 /2023 () //
258	D-ABLAPL/3869/2024 ABLAPL/1738/2024	AMIYA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BRAHMAGIRI /30 /2024 () //
259	D-ABLAPL/4035/2024 ABLAPL/1739/2024	MANUA @ MANOJ KUMAR MAHALA @ PRASANTA MAHALA VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADACHANA /83 /2024 () //
260	D-ABLAPL/3885/2024 ABLAPL/1740/2024	NILANDRI @ LARU TAMALIA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	SAINTALA /276 /2023 () //
261	D-ABLAPL/4063/2024	RAJENDRA BARIK	PRAFULLA KUMAR BISWAL	AUL /470 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1741/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/4147/2024 ABLAPL/1742/2024	BANOJ BEHERA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
263	D-ABLAPL/3897/2024 ABLAPL/1743/2024	GYANARANJAN DASH @ BAPI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	DHENKANAL SADAR /324 /2013 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000154/2017
264	D-ABLAPL/4150/2024 ABLAPL/1744/2024	SUDHA KHATUA @ SUDHANSUBALA KHATUA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MARKAT NAGAR /13 /2024 () //
265	D-ABLAPL/3919/2024 ABLAPL/1745/2024	MANTU PATRA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	JATNI P.S. /273 /2021 () //
266	D-ABLAPL/4795/2024 ABLAPL/1746/2024	SAMBIT SAMAL VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	MANGALA BAG /53 /2024 () //
267	D-ABLAPL/3978/2024 ABLAPL/1747/2024	KANHU SAHOO @ KANHU CHARAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /22 /2024 () //
268	D-ABLAPL/4047/2024 ABLAPL/1748/2024	SONU @ BIKRAM PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	PARADEEP /39 /2024 () //
269	D-ABLAPL/4201/2024 ABLAPL/1749/2024	ADARSHA KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ASTARANGA /182 /2022 () //
270	D-ABLAPL/4051/2024 ABLAPL/1750/2024	RAMESH KUMAR PRADHAN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	S.P.(CID-CRL),CUTTACK /1 /2024 () //
271	D-ABLAPL/4250/2024 ABLAPL/1751/2024	ARUN @ SARAT KUMAR GIRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /21 /2024 () //
272	D-ABLAPL/4115/2024 ABLAPL/1752/2024	MANU SABAR VS	AKSHAYA KUMAR BISOI VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/4254/2024 ABLAPL/1753/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	2(A)CC/0000125/2023 MANGALPUR /328 /2023 ()
274	D-ABLAPL/4281/2024 ABLAPL/1754/2024	MD. GAIS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /30 /2024 ()
275	D-ABLAPL/4278/2024 ABLAPL/1755/2024	STATE OF ODISHA MD. AMIR @ MD. FAIZ AKHTAR VS	KULDEEP MOHANTY VS	// CHHEND /28 /2024 ()
276	D-ABLAPL/4306/2024 ABLAPL/1756/2024	STATE OF ODISHA MOHAMMAD AADIL @ AADIL MEMON VS	ANITA SAHOO VS	// G.R.P.S. (BALANGIR) /3 /2024 ()
277	D-ABLAPL/4183/2024 ABLAPL/1757/2024	STATE OF ODISHA BIKI @ BAIDYANATH BEHERA VS	SATYA RANJAN MULIA VS	// JAGATPUR /594 /2023 ()
278	D-ABLAPL/4307/2024 ABLAPL/1758/2024	STATE OF ODISHA JAGANNATH BISWAL @ JAGAN BISWAL VS	ANITA SAHOO VS	// NAYAGARH /41 /2024 ()
279	D-ABLAPL/4200/2024 ABLAPL/1759/2024	STATE OF ODISHA ADARSHA KUMAR SWAIN VS	SATYA RANJAN MULIA VS	// ASTARANGA /240 /2022 ()
280	D-ABLAPL/4413/2024 ABLAPL/1760/2024	STATE OF ODISHA PRINCE KUMAR SEKHAR DEO VS	MANAS RANJAN PATRA VS	// HATIBARI /160 /2023 ()
281	D-ABLAPL/4645/2024 ABLAPL/1761/2024	STATE OF ODISHA UNURI @PRABODHA KUMAR MALLICK VS	SATYA RANJAN MULIA VS	// MADHUPATNA /36 /2024 ()
282	D-ABLAPL/4415/2024 ABLAPL/1762/2024	STATE OF ODISHA LALIT MUNDA VS	RAKESH KUMAR DAS VS	// AINTHAPALI /702 /2022 ()
283	D-ABLAPL/4646/2024 ABLAPL/1763/2024	STATE OF ODISHA MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// MANGALA BAG /50 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/4647/2024 ABLAPL/1764/2024	MUNA KHAN @ SAUKAT KHAN @ SAKAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /44 /2024 () //
285	D-ABLAPL/4656/2024 ABLAPL/1765/2024	KUNI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /667 /2023 () //
286	D-ABLAPL/4427/2024 ABLAPL/1766/2024	SANATAN MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA /140 /2015 () //
287	D-ABLAPL/4466/2024 ABLAPL/1767/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PITAMBAR JENA VS	SAHID NAGAR P.S. /315 /2023 () //
288	D-ABLAPL/4660/2024 ABLAPL/1768/2024	BISHNU MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /82 /2024 () //
289	D-ABLAPL/4530/2024 ABLAPL/1769/2024	SUBHRAKANTA JENA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHARABEL NAGAR P.S. /20 /2024 () //
290	D-ABLAPL/4667/2024 ABLAPL/1770/2024	ABHISEK BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /132 /2023 () //
291	D-ABLAPL/1295/2024 ABLAPL/1771/2024	BISWANATHA TARASIA VS STATE OF ODISHA	LAMBODAR ACHARI VS	DASPALLA /108 /2018 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000190/2018
292	D-ABLAPL/4671/2024 ABLAPL/1772/2024	RATHA CHARAN ROHIDAS @ RATHA ROHIDAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BADMAL /13 /2024 () //
293	D-ABLAPL/2322/2024 ABLAPL/1773/2024	MANORANJAN JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	NAUGAON /302 /2023 () //
294	D-ABLAPL/4686/2024 ABLAPL/1774/2024	KANHU CHARAN SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /481 /2023 () //
295	D-ABLAPL/3057/2024	KRUPASINDHU SAHU @ JHULIA SAHU	AMITAV TRIPATHY	ITAMATI /18 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1775/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/4687/2024 ABLAPL/1776/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /46 /2024 () //
297	D-ABLAPL/4110/2024 ABLAPL/1777/2024	ASWINI BISOI VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BANAPUR P.S. /148 /2016 () //
298	D-ABLAPL/4688/2024 ABLAPL/1778/2024	PRABIN KUMAR SUNANI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KHARIAR /421 /2023 () //
299	D-ABLAPL/4113/2024 ABLAPL/1779/2024	MEGHASEN BARALA @ MEGHASAN BARAD VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	NACHUNI /293 /2023 () //
300	D-ABLAPL/4221/2024 ABLAPL/1780/2024	BABU JENA @ BIBHU PRASAD JENA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /60 /2024 () //
301	D-ABLAPL/4787/2024 ABLAPL/1781/2024	RAMA KRUSHNA PANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 () //
302	D-ABLAPL/4416/2024 ABLAPL/1782/2024	SANDEEP BEHERA @ SWANDI VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /4 /2024 () //
303	D-ABLAPL/4793/2024 ABLAPL/1783/2024	PAPU KHAN @ RIYASAT ALLI KHAN @ RIYASAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /44 /2024 () //
304	D-ABLAPL/4556/2024 ABLAPL/1784/2024	BISWANATH SAHOO VS STATE OF ODISHA	BIKRAM RATH VS	TALCHER TOWN /101 /2024 () //
305	D-ABLAPL/4801/2024 ABLAPL/1785/2024	SUSANTA BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /20 /2024 () //
306	D-ABLAPL/4866/2024 ABLAPL/1786/2024	LINGARAJ BISWAL VS	SAKTI PRASAD DAS VS	TANGI (KHURDA) /112 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/4696/2024 ABLAPL/1787/2024	STATE OF ODISHA JAGANNATH @ JAGABANDHU MALLA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// KUJANGA /217 /2013 ()
308	D-ABLAPL/4870/2024 ABLAPL/1788/2024	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// //0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0006043/2023
309	D-ABLAPL/4873/2024 ABLAPL/1789/2024	IMRAN SAHA @ IMRAM SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /133 /2024 ()
310	D-ABLAPL/3596/2024 ABLAPL/1790/2024	JANAKI @ PRIYABRATA NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /37 /2024 ()
311	D-ABLAPL/3609/2024 ABLAPL/1791/2024	AMIYA RANJAN KUMBHAR VS STATE OF ODISHA	MAHES DAS VS	// SAMBALPUR TOWN /7 /2024 ()
312	D-ABLAPL/3750/2024 ABLAPL/1792/2024	NILAMANI SETHI VS STATE OF ODISHA	UDIT RANJAN JENA VS	// KHANTAPADA /375 /2013 ()